

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:320
ANSWERED ON:23.11.2012
SETTING UP OF CNG STATIONS
Agarwal Shri Jai Prakash;Joshi Shri Mahesh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the criteria laid down for setting up of CNG filling stations in the country;
- (b) the details of surveys conducted by the Government for setting up of CNG stations in various cities of Rajasthan including Jaipur and the time frame by which the new CNG filling stations are likely to be set up in Rajasthan;
- (c) the present number of CNG filling stations in Delhi and whether the CNG run vehicles in Delhi have to queue up for hours for filling of gas;
- (d) if so, the time by which the Government is likely to set up more CNG filling stations in Delhi along with the number of such stations for which land acquisition has already been completed; and
- (e) the steps being taken by the Government to expedite the process?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) and (b) The Petroleum and Natural Gas Regulatory Board (PNGRB) established under the PNGRB Act, 2006 grants authorization for City and Local Area Natural Gas Distribution Networks in accordance with the provisions of the said Act and the eligibility criteria specified in the PNGRB (Authorizing Entities to Lay, Build, Operate, or Expand City or Local Natural Gas Distribution Network) Regulations, 2008. CNG filling stations are part of City Gas Distribution

(CGD) network. Depending upon natural gas pipeline connectivity/ availability, PNGRB includes the Geographical Areas (GAs) in bidding rounds for grant of authorization to develop CGD Networks and those who fulfill the eligibility criteria specified in the PNGRB (Authorizing Entities to Lay, Build, Operate, or Expand City or Local Natural Gas Distribution Network) Regulations, 2008 can participate in CGD bidding. The authorized entities, whether private or public can setup CNG dispensing stations within the respective authorized Geographical Area (GAs)

based on the techno-economic feasibility. PNGRB has identified, on suo moto basis, fifteen Geographical Areas (GAs) viz Kota, Banswari, Dungarpur, Udiapur, Chittorgarh, Bhilwara, Jaipur, Jodhpur, Jhunjhunu, Bikaner, Sriganganagar, Ajmer, Badmer, Jaisalmer and Bhiwadi in the State of Rajasthan.

(c) to (e) As on date, 238 nos. of CNG Stations are in operation in Delhi. 23 more CNG stations are likely to be operational in Delhi by June 2013, out of which 19 CNG stations have already been commissioned and are awaiting statutory approvals. Work is currently in progress at four sites allotted to Indraprastha Gas Limited (IGL) for setting up CNG stations. IGL is fully geared up for further expansion of its CNG fuelling infrastructure in Delhi by setting up more CNG Stations